

**Irregularities in purchase of books and science kits
under SSA and RMSA**

1323. DR. CHANDAN MITRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether irregularities have been reported in purchase of books and science kits under Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) in certain States;

(b) if so, the details thereof along with the funds allocated/ released/ utilized under SSA and RMSA during the last three years, State/ UT-wise; and

(c) the corrective steps taken by Government to ensure proper utilization of funds under SSA and RMSA?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) A complaint was received in the Ministry about alleged financial irregularities in the purchase of library books under the Sarva Shiksha Abhiyan (SSA) and science kits under the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) in Punjab. A fact-finding team constituted by this Ministry visited Punjab to examine the issues related to SSA and RMSA. The fact-finding team submitted its report which was sent to the Punjab Government for their comments. The State Government of Punjab has responded that they have ordered an enquiry into the issue by Justice A.N. Jindal (retired) under the provisions of the Commission of Inquiry Act, 1952.

A complaint dated 20.05.2012 was received from the Haryana Public Interest Society, Sirsa alleging irregularities in the purchase of books for Book Fair under RMSA. On this complaint, the Ministry asked the State Government of Haryana (Education Department) to conduct an enquiry on the alleged irregularities and to send a report to the Ministry. The report on the enquiry conducted by Haryana School Pariyojana Parishad, Haryana was received in December, 2012 in the Ministry. Since the level of approval on the report of the enquiry was not mentioned, the Mission Director, Haryana School Pariyojana Parishad was again requested in May, 2013 to indicate the level of approval taken on this report. The information is still awaited.

Another complaint was received in respect of the procurement of NCERT science and mathematics kits under the RMSA in Rajasthan. On this matter, NCERT

was requested to furnish their comments on the stated complaint. A reminder was also issued on 14.06.2013. The comments of NCERT are still awaited.

No books are purchased under RMSA.

The State-wise details of Central funds released to the States/UTs under SSA and RMSA during the last three years are given in Statement (*See below*).

(c) The SSA & RMSA programmes both have a Financial & Procurement Manual for their respective programmes, which strengthens the financial management. In addition the accounts of both the programs are subject to a statutory audit as well as a concurrent financial review which are undertaken by the Ministry from time to time. A total of 41 monitoring institutions also monitor the field level implementation in SSA, while a total of 18 institutions monitor RMSA.

Statement

*State-wise details of Funds released to the States/UTs under
SSA and RMSA during the last three years*

(Rs. in crore)

Sl. No.	Name of the State/UT	Releases					
		2010-11		2011-12		2012-13	
		SSA	RMSA	SSA	RMSA	SSA	RMSA
1	2	3	4	5	6	7	8
1	Andhra Pradesh	810.00	311.57	1835.52	328.32	1410.49	354.65
2	Arunachal Pradesh	204.02	26.98	238.80	20.24	437.65	24.37
3	Assam	768.54	19.35	1069.21	83.46	1308.82	128.32
4	Bihar	2047.90	77.27	1851.08	23.50	2754.62	137.66
5	Chhattisgarh	878.63	15.25	698.70	344.69	850.16	308.98
6	Goa	6.71	0.54	10.79	3.12	10.13	0.00
7	Gujarat	440.65	10.69	880.28	15.25	1139.18	82.05

1	2	3	4	5	6	7	8
8	Haryana	327.86	23.00	404.61	175.56	338.10	101.12
9	Himachal Pradesh	137.87	38.50	141.93	57.66	107.37	20.36
10	Jammu and Kashmir	403.49	26.40	300.71	96.36	508.06	109.36
11	Jharkhand	895.62	69.43	579.03	17.94	561.84	0.00
12	Karnataka	669.03	19.47	627.88	48.90	684.51	56.42
13	Kerala	196.61	15.13	170.22	19.10	134.49	15.27
14	Madhya Pradesh	1767.83	196.19	1904.27	242.39	1353.43	461.2
15	Maharashtra	855.37	13.47	1179.63	73.99	1068.55	9.85
16	Manipur	132.54	25.26	39.41	38.13	173.62	43.01
17	Meghalaya	185.41	0.00	144.11	12.39	186.71	1.60
18	Mizoram	101.15	19.08	108.14	36.23	153.18	63.92
19	Nagaland	86.37	5.24	97.98	28.26	112.32	16.62
20	Odisha	731.78	89.83	927.20	128.87	1043.08	215.43
21	Punjab	396.13	188.25	481.12	89.40	494.73	258.44
22	Rajasthan	1461.82	52.96	1485.81	146.89	1535.20	87.04
23	Sikkim	44.69	4.26	40.23	6.92	14.94	0.25
24	Tamil Nadu	690.69	77.05	681.42	197.19	716.37	276.14
25	Tripura	171.21	25.26	174.94	7.23	120.10	70.18
26	Uttar Pradesh	3104.63	49.43	2636.83	204.48	3754.76	220.87
27	Uttarakhand	257.94	76.01	208.92	34.07	179.41	96.64
28	West Bengal	1747.03	0.00	1776.53	2.74	2580.57	0.00
29	Andaman and Nicobar Islands	3.58	0.64	9.07	1.05	10.89	0.67

1	2	3	4	5	6	7	8
30	Chandigarh	21.56	0.45	16.11	2.35	17.73	0.70
31	Dadra and Nagar Haveli	4.14	0.20	5.64	1.26	6.53	0.45
32	Daman and Diu	1.63	0.31	2.57	1.29	4.33	0.55
33	Delhi	35.53	0.71	37.83	3.97	42.93	0.00
34	Lakshadweep	1.27	0.05	1.28	0.74	0.58	0.00
35	Puducherry	4.85	1.87	7.58	1.96	9.19	0.72
TOTAL		19594.07	1480.10	20775.38	2495.90	23824.56	3162.87

Upgradation of CIT, Kokrajhar into a university

1324. SHRI BISWAJIT DAIMARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether, as per the Bodo Accord, a Central Institute of Technology (CIT) has been set up at Kokrajhar in Bodoland and the B.Tech students are already passing out;

(b) whether there was a commitment to upgrade this CIT into a university after five years of establishment; and

(c) the present status of upgrading it into a university?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) Yes, Sir. A Central Institute of Technology (CIT) has been set up at Kokrajhar, Assam as per the Memorandum of Settlement (MoS) signed between the Government of India, the Government of Assam and the Bodo Liberation Tigers (BLT).

(b) and (c) While approving the proposal to establish the Institute, the Union Cabinet had also approved the recommendation of the Expenditure Finance Committee (EFC) that it may not be appropriate to bind the Institute to any time frame or conditionalities for the purpose of upgradation to a University, which may be left to be decided by the Institute. At present, the CIT is affiliated to the Guwahati University.